

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.03.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 77 of 2021	State Bank of India Vs. Jet Airways (India) Ltd. Through its Resolution Professional, Mr. Ashish Chhawchharia & Anr.	Aditya	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 948 of 2020	Babu Phutane Sakamani & Ors. Vs. Bhagyalakshmi Homes LLP With	Srijan Sinha	Aditya Marwah Snigdha Singh Sanyam Jain-R1
3.	Comp. App. (AT) (Ins) No. 1032 of 2020	P. Murali Shankar & Ors. Vs. Bhagyalakshmi Homes LLP	Ishaan George	
4.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath Amit Shankar Amist-R1 to R3

For Hearing

5.	Comp. App (AT) (Ins) No. 80 of 2020 Part-Heard	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Udita Singh-R2
6.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2

7.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
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Note: The Court will rise at 12:30 PM

02:00 PM

For Hearing

8.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9 Rajbhushan Shinde- R10 Aayushi Khazanchi- R11 Vinod Chaurasia-IRP
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**